

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 18th DECEMBER, 1978.

CORRIGENDUM
NOTIFICATION
INCOME TAX

No. 2613 (F.NO.197/26/78-IT(AI)): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby amends its Notification No. 2534 (F.NO.197/26/78-IT(AI)) dated 4.9.78 as follows:-

FOR DATED THE 4TH SEPTEMBER, 1978.

READ DATED THE 4TH OCTOBER, 1978.

Sd/-
(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

TO

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouci Garden), New Delhi.

Copy to:-

1. Secretary Treasurer, Sri Parthasarthy Perumal Temple, Parthampalli, Sirkali Tal., Tamil Nadu.
2. The Commissioner of Income-tax, Bombay (Central-I), Bombay with reference to his letter No. C/J(3)/78-79 dated 25th Nov., 1978.
3. The Commissioner of Income-tax, Tamil Nadu-III, Madras, with reference to Board's Notification No. 2534 (F.NO.197/26/78-IT(AI)) dated 4.9.78, and his letter No. 1128/III/15/77 dated 18.4.78.
4. All Commissioners of Income-tax.
5. Directors of Inspection (IT)/(RAS)/(R&E)/(Inv.), New Delhi.
6. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
7. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
8. Comptroller & Auditor General of India, New Delhi (20 copies).
9. Bulletin Section of Dte. of Ins. (RS&P), New Delhi (5 copies).
10. Director of Training, IRS (LT), Staff College, Nagpur (5 copies).
11. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd/-
(M. SHASTRI)

AUTHORISED FOR ISSUE

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

H. S. Sharma
ASSISTANT DIRECTOR (RS&P).

* SHARMA *

NO. CC/IT(AI)/2510/815/RSP/78.